

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-561**  
IB-143/ND/2020

**IN THE MATTER OF:**

Mr.Udaivir Singh

....Applicant

**Vs.**

M/s Keep in Touch Clothing Pvt. Ltd. &Anr

.....Respondent

**SECTION**

U/s 9 of IBC Code, 2016

**Order delivered on 14.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

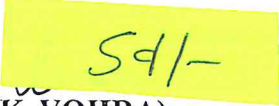
: Meenu Chaudhary advocate

For the Respondent

:

**ORDER**

Due to paucity of time, list on **11.03.2021**.

  
(K.K. VOHRA)  
MEMBER (T)

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)